NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.A. No. 428/621A/CLB/MB/2014

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

Name of the Company:

Deepak Impex Pvt. Ltd.

Section of the Companies Act:

Section 210 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION

SIGNATURE

1. Deep Kumar Vaghela Company Scoretory Deepak Jimpox Vaghel

2.

ORDER

Company Secretary for Petitioner present. He has to establish whether violation comes under s. 210 of 1956 Act or u/s 129 of the 2013 Act.

List the matter on 22.09.2016 for hearing.

(BIKKI RAVEENDRA BABU) 3 9 8/46 MEMBER JUDICIAL